

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1788
TO BE ANSWERED ON 21st SEPTEMBER, 2020

TURMERIC BOARD

1788. SHRI D.M. KATHIR ANAND:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government is planning to set up a Turmeric Board at Vellore, Tamil Nadu;
- (b) if so, the details thereof and the expected date of setting up of the said Board; and
- (c) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a) & (b): Presently, there is no proposal to set up a Turmeric Board at Vellore, Tamil Nadu.

(c) : The mandate for production, research, development, post-harvest treatment and domestic marketing of spices, including turmeric, is vested in the Union Ministry of Agriculture & Farmers Welfare, which implements several programmes related to the production and development of spices, including turmeric, under the Mission for Integrated Development of Horticulture (MIDH).

The Agriculture / Horticulture Departments in various States also implement certain schemes for the promotion of Spices.

The Spices Board undertakes activities related to export promotion and quality control of spices exported from India. It has established a crop specific Spices Development Agency for turmeric at Erode, Tamil Nadu, under the Chairmanship of Chief Secretary of the State for coordinating development, marketing, quality control and export promotion of turmeric.
